ORDER

The President is pleased to engage Shri Chandra Shekhar Pandey, Advocate as Senior Panel Counsel for conducting Central Govt. litigation (except cases of Railways & Taxation) before the High Court of Jharkhand at Ranchi, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

High Court of Jharkhand at Ranchi
Senior Panel Counsel

<table>
<thead>
<tr>
<th>Name of Advocate</th>
<th>Contact details</th>
<th>Enrollment number</th>
</tr>
</thead>
<tbody>
<tr>
<td>Shri Chandra Shekhar Pandey</td>
<td>Sarveshwari Nagar, Bazra, ITKI Road, PO-Hehal, PS-Sukheonagar, District Ranchi, Jhanrkhan-834005 Mob: 9006465483 Email: <a href="mailto:chandra81ranchi@gmail.com">chandra81ranchi@gmail.com</a></td>
<td>642/2007</td>
</tr>
</tbody>
</table>

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab ‘Judicial Section’ under heading ‘Circulars pertaining to litigations’.

3. Hindi version of this order will follow.

(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajiv Sinha, Asstt. SGI, High Court of Jharkhand at Ranchi.
3. The Registrar, High Court of Jharkhand at Ranchi.
4. Shri Chandra Shekhar Pandey, Sr. Panel Counsel as above.
5. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab ‘Judicial Section’ in the link ‘List of empanelled Counsel’ for the information of all concerned.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. Guard File/Judicial Section with 5 spare copies.